

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 1477 /A.

From :- Shri Kaushik Kumar Kalita,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Margaret Lalrinsangi,  
Jt. Registrar, Gauhati high Court,  
Aizawl Bench, Aizawl.

Dated Guwahati, <sup>th</sup> 6 March, 2020.

Sub:- Casual leave.

Ref:- Your letter dated 05.03.2020

Madam,

With reference to the above, I am directed to inform you that, the prayer of Shri Thang Lianmang Guite, Special Judge, P.C. Act, Aizawl for casual leave for 1 (one) day on 09.03.2020, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Shri Guite may be informed accordingly.

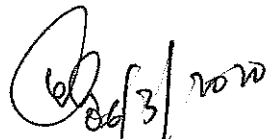
Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo no.NO.HC.VII-21/2008/ 1478 /A. dtd. --- 6.3.2020  
Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**  
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